

CENTRAL ELECTRICITY REGULATORY COMMISSION

4th Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001

Ph: 23753942 Fax-23753923

Ref: Docket No. 41/TT/2011

Date: 28.11.2011

To
The Deputy General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval for determination of transmission tariff for 2 nos. 220 kV Bays at Trivandrum under Transmission System associated with Kudunkulum in Southern Region for tariff block 2009-14 period

Sir,

I am directed to refer to your petition on the subject mentioned above and to request you to furnish information on affidavit, with advance copy to the respondents/ beneficiaries, latest by 19.12.2011:-

- (i) Reasons and justification for not commissioning of the 220 kV bays at Trivandrum along with ICT-III under the Kudankulam transmission system which was commissioned on 1/7/2009;
- (ii) Details of IDC and IEDC for the respective Asset for delayed period as the asset was scheduled in Nov'2008 but commissioned on 1st September 2011;
- (iii) Action taken by the petitioner against the contractor for the delay in the commissioning of bays beyond 28/6/2009 as per Form-5C of the petition;
- (iv) Break up of the Additional Capital expenditure.

2. Further action in this matter will be taken as per Regulation 87 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations 1999 on receipt of the above information/ clarification.

Yours faithfully,

(P.K.Sinha)
Assistant Chief (Legal)